GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS **RAJYA SABHA UNSTARRED QUESTION NO-3282** ANSWERED ON-29/03/2023

REMOVAL OF TOLL PLAZA AT KHERKI DAULA, NH-48

3282 SHRI KARTIKEYA SHARMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Kherki Daula Toll Plaza situated at the Delhi-Jaipur National Highway (NH-48) has completed its period for collection;

(b) if so, by when it would be removed;

(c) if not, when it is expected to be completed;

(d) whether Government is planning to audit this toll plaza's fee collection since its inception; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Kherki Daula Toll plaza is situated on the Delhi-Gurgaon section of NH-48, Concession period of the same is completed & the section along with toll plaza has been transferred to NHAI with effect from 1^{st} March 2023 in terms of provision of Concession agreement.

(d) & (e) No, the fee plaza is operational as Public funded plaza with effect from 1st March 2023 only.
